

MR. DEPUTY-SPEAKER: Now, only Shivraj V. Patil will go on record: others will not go on record.

13.10 hrs.

STATEMENT RE: SETTING UP OF TRIPARTITE COMMITTEE TO LOOK INTO PROBLEMS CONNECTED WITH TEXTILE INDUSTRY.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): Sir, Honourable Members would recall that my colleague, Shri Bhagwat Jha Azad, Labour Minister, had announced in Parliament on July 9, 1982, the setting up of a Tripartite Committee to look into problems connected with the Textile Industry generally and in particular to look into the problems arising out of the prolonged strike in the Bombay Textile Mills Industry.

2. I am glad to inform the House that the Committee has been set up and the Gazette Notification is being issued today. The Committee will be headed by Shri V. S. Deshpande, who has just retired as the Chief Justice of the Bombay High Court. It shall include five representatives of trade unions. It shall also include five representatives of the employers (cotton textile mills industry owners), two representatives of the Central Government and three of State Governments.

3. We expect the Committee to start functioning immediately and to give its findings on the terms of reference within the stipulated period. On problems relating to badli workers in Bombay, and on grant of conveyance allowance and house rent allowance, the Committee will report in two months or earlier. With regard to wages of Bombay mill workers, the Committee will submit its report in six months or earlier. On other issues, we expect the Committee to report within

one year. I do not intend to take the time of the Members in repeating the terms of reference because they were spelt out in detail in the statement of the Labour Minister and the same terms of reference have now been spelt out in the Gazette Notification being issued today.

13.12 hrs.

INDIAN VETERINARY COUNCIL
BILL

MOTION FOR CONCURRENCE IN RAJYA SABHA
RECOMMENDATION TO APPOINT A MEMBER
TO JOINT COMMITTEE

THE MINISTER OF STATE IN THE
MINISTRIES OF AGRICULTURE
AND RURAL DEVELOPMENT (SHRI
R. V. SWAMINATHAN): I beg to
move:

"That this House concurs in the recommendation of Rajya Sabha that Lok Sabha do appoint a member to the Joint Committee of the Houses on the Indian Veterinary Council Bill, 1981, in the vacancy caused by the death of Shri Maldevji M. Odedra and resolves that Shri Navin Ravani be nominated to the said Joint Committee to fill the vacancy."

MR. DEPUTY SPEAKER: The question is:

"That this House concurs in the recommendation of Rajya Sabha that Lok Sabha do appoint a Member to the Joint Committee of the Houses on the Indian Veterinary Council Bill, 1981, in the vacancy caused by the death of Shri Maldevji M. Odedra and resolves that Shri Navin Ravani be nominated to the said Joint Committee to fill the vacancy."

The motion was adopted.